67 Written Answers

†[Rehabilitation of displaced persons in Manipur

114. SHRI SUNDER SINGH BHAN-DARI : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABI-LITATION be pleased to state :

(a) whether it is a fact that possession of the land allotted to the displaced families in Manipur in 1970 has not so far been given to them;

(b) whether it is also a fact that these displaced persons are being compelled to make payment of premia despite the fact that they are exempt from such payment under the land allotment rules; and

(c) what are the details of the schemes under Government's consideration for permanent rehabilitation of these displaced persons ?]

निर्माण ग्रौर आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) से (ग) राज्य सरकार से जानकारी एकवित की जा रही है ग्रौर सभा की मेज पर रख दी जाएगी।

†[THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHA-BILITATION (SHRI SIKANDAR BAKHT): (a) to (c) The information is being collected from the State Government and will be laid on the Table of the Sabha.]

पंजाब विश्वविद्यालय के उपकुलपति के विरुद्ध शिकायतें

115. श्री सुन्दर सिंह भंडारी : क्या शिक्षा, समाज कल्याण ग्रौर संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पंजाब विक्षव-विद्यालय, चंडीगढ़ के उपकुलपति के विरुद्ध भ्रष्टाचार के ग्रारोपों तथा सीनेट के सदस्यों की नियुक्ति में की गई कथित ग्रनियमितताग्रों, राजनीतिक ग्राधारों पर ग्रध्यापन कर्मचारियों की पदोन्नतियां तथा निधियों के दुर्विनियोग के सम्बन्ध में कोई शिकायतें प्राप्त हुई हैं; ग्रीर

(ख) यदि हां, तो क्या सरकार इस संबंध में एक उच्च-स्तरीय जांच करने का विचार रखती है?

†[COMPLAINTS AGAINST THE VICE-CHAN-CELLOR OF THE PUNJAB UNIVERSITY

115. SHRI SUNDER SINGH BHAN-DARI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government have received any complaints levelling charges of corruption and alleging irregularities in the appointment of members of the Senate, promotions of the teaching staff on political grounds and mis-appropriation of funds against the Vice-Chancellor of the Panjab University, Chandigarh; and

(b) if so, whether Government propose to institute a high level probe into the matter ?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा॰ प्रताप चन्द्र चन्द्र) : (क) ग्रौर (ख) पंजाब विश्वविद्यालय चण्डीगढ़ के उप-कुलपति के विरुद्ध विविध ग्रारोपों से संबंधित शिकायतें सरकार को प्राप्त हुई हैं। मामले की जांच की जा रही है।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : (a) and (b) Government have received complaints levelling various charges against the Vice-Chancellor of Panjab University, Chandigarh. The matter is under examination.]

SALE OF WHEAT IN PUNJAB AND HARYANA MANDIS

116. SHRI IBRAHIM KALANIYA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Government are aware that the price of wheat sold by farmers in the Mandis of Haryana and Punjab was much less than the support price fixed by Government,

†[] English translation.

(b) if so, what was the highest and the

. د. غمانه